

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:1804
ANSWERED ON:08.03.2010
TAKEOVER OF NON-MAJOR PORTS
Bavalia Shri Kuvarjibhai Mohanbhai

Will the Minister of SHIPPING be pleased to state:

- (a) whether many ports in Gujarat have the capacity to become major ports;
- (b) if so, the details thereof;
- (c) whether the Union Government has any plan to take over such ports; and
- (d) if so, the details thereof?

Answer

MINISTER OF SHIPPING(SHRI G.K. VASAN)

(a) to (d): The Government of India declares ports to be major ports under the relevant sections of the Indian Ports Act, 1908 or Major Port Trust Act, 1963 based on the potential for future development and strategic importance of the concerned port keeping national perspective in view.

At present, there is no proposal for the takeover of some ports of Gujarat by the Central Government. The development of these non major ports in Gujarat is to be taken up by the State Government.